

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INVICTO SOFTWARE SOLUTIONS PRIVATE LIMITED

1.	Name of Corporate Person	Invicto Software Solutions Private Limited
2.	Date of incorporation of Corporate Person	14 December, 2011
3.	Authority under which Corporate Person is incorporated / registered	Registrar of Companies, Hyderabad
4.	Corporate identity number of Corporate Person	U72200TG2011PTC078029
5.	Address of the registered office and principal office (if any) of Corporate Person	Plot No.86, Road No.15, New Gayatri Nagar, Jillelaguda, Hyderabad - 500097
6.	Liquidation commencement date of Corporate Person	16 November, 2021
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Ratnakar Shetty RPAR & Co LLP, #16, Level 3, Skyline Towers, 7 th Cross, Sampige Road, Malleswaram, Bangalore – 560003 E: rcshetty.co@gmail.com T: 9986 404040 Reg. No.: IBBI/IPA-001/IP-P01630/2019-2020/12718
8.	Last date for submission of claims	16 December, 2021

Notice is hereby given that the **Invicto Software Solutions Private Limited** has commenced voluntary liquidation on **16th November, 2021**.

The stakeholders of Invicto Software Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before **16th December, 2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 17 November, 2021

Place: Bengaluru

Ratnakar Shetty

Liquidator